

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1886**  
TO BE ANSWERED ON 21.12.2018

**PRADHAN MANTRI MATRU VANDANA YOJANA**

1886. KUMARI SHOBHA KARANDLAJE:  
SHRI PRATAP SIMHA:  
SHRI C.N. JAYADEVAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the objectives and salient features of the Pradhan Mantri Matru Vandana Yojana (PMMVY) implemented by the Government along with the total funds sanctioned and disbursed to States;
- (b) the total number of women/beneficiaries enrolled under the PMMVY as on 31.10.2018 along with the number of women and amount of maternity benefits paid to them, State/UT-wise ;
- (c) whether it is true that the PMMVY has not benefitted all the pregnant women as the scheme is applicable to the first birth only and if so, the details thereof along with the changes proposed to be made in the eligibility criteria of the scheme and also to make it National Food Security Act (NFSA) compliant;
- (d) the details of the funding ratio of the scheme between the Central and State Governments;
- (e) the details of the top performing States, with the breakup of beneficiaries enrolled, amount paid to them and total amount disbursed as on 31.10.2018; and
- (f) whether the Government has reviewed the implementation of the scheme in terms of its ability to empower women and has met its stated objectives and if so, the details and the outcome thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a): The Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) with the objectives of (i) providing partial compensation for the wage loss in terms of cash incentive so that the woman can take adequate rest before and after delivery of the first child; and (ii) the cash incentive provided to improve health seeking behavior amongst the Pregnant Women & Lactating Mothers (PW&LM). The salient features of the PMMVY are at **Annexure-I**. Under PMMVY, grants-in-aid amounting to ₹2,048.59 crores and ₹369.31 crores have been sanctioned/released to States/UTs during the year 2017-18 and 2018-19 respectively.

- (b): The State/UT-wise details of the total number of beneficiaries enrolled and the amount of maternity benefits paid under PMMVY as on 31.10.2018 are at **Annexure-II**.
- (c): The maternity benefits under PMMVY are available to the eligible beneficiaries for first living child of family. About 51.70 lakh beneficiaries are covered annually under PMMVY. There is no proposal to change the eligibility criteria under the scheme.
- (d): The PMMVY is a Centrally Sponsored Scheme under which the cost sharing ratio between the Centre and the States & UTs with Legislation is 60:40, for eight North-Eastern States & three Himalayan States, it is 90:10 and 100% Central assistance for Union Territories without Legislation.
- (e): On the basis of the target achieved by States/UTs under PMMVY, the top three performing States as on 31.10.2018 are Andhra Pradesh, Himachal Pradesh and Madhya Pradesh respectively. The details of number of beneficiaries enrolled and the total amount paid/disbursed as on 31.10.2018 are as under:

<b>Sl. No.</b>	<b>Name of the State</b>	<b>Target (Till December, 2018)</b>	<b>Beneficiaries enrolled</b>	<b>Total amount paid/disbursed (in ₹)</b>
1.	Andhra Pradesh	3,61,135	4,57,139	1,33,63,49,000/-
2.	Himachal Pradesh	58,620	73,846	22,82,68,000/-
3.	Madhya Pradesh	6,20,189	7,69,087	1,85,66,00,000/-

- (f): Implementation review is a continuous process.

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**Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1886 for answer on 21.12.2018 raised by Kumari Shobha Karandlaje, Shri Pratap Simha and Shri C.N. Jayadevan regarding Pradhan Mantri Matru Vandana Yojana**

**Salient features of the Pradhan Mantri Matru Vandana Yojana (PMMVY)**

(i) The maternity benefit, are available to a woman for the first living child of family subject to fulfillment of conditionalities. All the pregnant women and lactating mothers in regular employment with Central Government or State Governments or Public Sector Undertakings or those who are in receipt of similar benefits under any law for the time being in force, are excluded.

(ii) The conditionalities and number of instalments under PMMVY are as under:

<b>Cash Transfer</b>	<b>Conditions</b>	<b>Amount in ₹</b>
First Installment	• Early Registration of Pregnancy	1,000/-
Second Installment	• Received at least one antenatal Check-up (after 6 months of pregnancy)	2,000/-
Second Installment	• Child birth is registered • Child has received first cycle of BCG, OPV, DPT and Hepatitis-B or its equivalent/substitute	2,000/-

(iii) Mother and Child Protection (MCP) Card is the verification tool for verification of fulfillment of conditionalities.

(iv) Early registration of pregnancy has been considered as registration of pregnancy within 150 days from the date of her Last Menstrual Period (LMP) and duly recorded on MCP Card.

(v) All Pregnant Women who have registered their pregnancy for the first child in family on or after 01.01.2017 are eligible for getting benefit under the programme.

(vi) The funds to the beneficiaries under PMMVY will be transferred directly to their Bank/Post Office account in Direct Benefit Transfer Mode.

(vii) If a beneficiary delivers twins/triplet/quadruplet, it will be counted as first live child in the family.

(viii) An eligible beneficiary can apply, at any point of time but not later than two years of pregnancy.

(ix) The grants-in-aid are transferred in ESCROW Account as well as State/UT treasury for different components of the scheme. For the maternity benefit component (Conditional Cash Transfer of ₹ 5,000/-) is transferred to the Escrow Account of the States/UTs and remaining components is through State/UT's Treasury Account.

(x) At the Centre, the scheme is being implemented by Ministry of Women and Child Development. The States/UTs have option to implement the scheme either through Women & Child Development Department/Social Welfare Department or through Health & Family Welfare Department.

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1886 for answer on 21.12.2018 raised by Kumari Shobha Karandlaje, Shri Pratap Simha and Shri C.N. Jayadevan regarding Pradhan Mantri Matru Vandana Yojana

Statement showing State/UT-wise details of the total number of beneficiaries enrolled and the amount of maternity benefits paid under PMMVY as on 31.10.2018

Sl. No	State/UT	No. of Beneficiaries enrolled	No. of beneficiaries paid	Total maternity benefits paid (in ₹)
1.	Andaman & Nicobar Islands	2,586	2,309	88,33,000
2.	Andhra Pradesh	4,57,139	3,81,447	1,33,63,49,000
3.	Arunachal Pradesh	3,392	2,584	81,48,000
4.	Assam	78,262	64,736	11,24,07,000
5.	Bihar	2,36,263	1,47,824	24,38,41,000
6.	Chandigarh	8,962	7,303	2,53,81,000
7.	Chhattisgarh	1,64,314	1,32,011	34,06,99,000
8.	Dadra & Nagar Haveli	2,912	2,479	73,51,000
9.	Daman & Diu	1,699	1,257	37,77,000
10.	Delhi	64,589	57,275	20,16,41,000
11.	Goa	6,914	6,363	2,50,09,000
12.	Gujarat	2,82,407	2,52,582	90,71,52,000
13.	Haryana	1,99,130	1,71,294	64,75,99,000
14.	Himachal Pradesh	73,846	64,590	22,82,68,000
15.	Jammu & Kashmir	53,869	41,964	10,36,50,000
16.	Jharkhand	1,81,870	1,44,339	42,48,69,000
17.	Karnataka	3,59,285	3,14,094	1,14,42,39,000
18.	Kerala	1,89,929	1,69,714	60,76,39,000
19.	Lakshadweep	442	307	5,05,000
20.	Madhya Pradesh	7,69,087	6,24,717	1,85,66,00,000
21.	Maharashtra	4,31,902	3,24,889	1,19,59,49,000
22.	Manipur	6,393	4,937	1,68,35,000
23.	Meghalaya	1,404	1,204	42,00,000
24.	Mizoram	8,344	7,458	2,87,32,000
25.	Nagaland	1,794	1,354	46,83,000
26.	Odisha	7	5	25,000
27.	Puducherry	5,221	4,318	1,64,30,000
28.	Punjab	1,42,365	1,29,569	47,24,68,000
29.	Rajasthan	5,50,373	4,79,131	1,52,09,24,000
30.	Sikkim	3,177	1,046	23,90,000
31.	Tamil Nadu	7,883	0	0
32.	Telangana	193	0	0
33.	Tripura	16,108	11,229	2,98,50,000
34.	Uttar Pradesh	10,11,187	8,51,992	2,85,63,76,000
35.	Uttarakhand	55,742	48,205	16,29,80,000
36.	West Bengal	2,50,672	2,00,430	79,29,80,000
	<b>Grand Total</b>	<b>56,29,662</b>	<b>46,54,956</b>	<b>15,33,87,79,000</b>